Annexure-5

Name of the corporate debtor **Clutch Auto Limited**
Date of commencement of CIRP: **15.02.2018**
List of creditors as on **28.01.2026**

List of operational creditors (Workmen)

S No.	Name of authorised representative, if any	Name of workman	Employee ID	Details of claim		Details of claim				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share					
1	Mr. Satpal Singh	On behalf of 347 Workers		Received on various dates	179723000.00	166461000.00	Wages/ Salary	No	4.04	Nil	Nil	Nil	13262000.00	Nil
2		Mr. Manbar Ali			787000.00	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	787000.00	Nil
3		Mr. Ramesh Chand			1458990.00	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	1458990.00	Nil
4		Mr.Hari Narayan Pandey			13432186.36	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	13432186.36	Nil
5		Daya Shankar Poddar			1500000.00	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	1500000.00	Nil
6		Sudama			1424433.00	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	1424433.00	Nil
7		Jhagaru Prasad			1434804.00	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	1434804.00	Nil
					199760413.36	**166461000.00**			**4.04**				**33299413.36**	

NOTE: 1. All claims of workers/ employees pertains to the period prior to two years from the date of commencement of liquidation.

2 The liquidator has sent a letter to all the operational creditors(Employees) to select an authorized representative among themselves. However, response has been received by the liquidator from few employees only. Therefore, the creditor having highest share has been selected as an authorized representative on behalf of all the other operational creditors(employees) to be a part of the stakeholder consultation committee.

Place Delhi
Date 28.01.2026